

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CAs No.8/2016, 39/2017 & 144/2017**

**IN**

**CP No.27/02/2013**

**(Decided matter)**

**RT CP No.63/Chd/CHD/2016**

In the matter of:

M/s Ind-Swift Ltd.

....Petitioner/Applicant Company.

Present: Mr.Atul V.Sood, Advocate for Applicant Company.  
Mr.Yash Pal Gupta, Advocate for Ms.Shibani Mukherjee, H.K.Maryippa & other depositors.  
Mr.Ajay Chhikara, Advocate for Mr.Gopal Sharma, Advocate for depositors No.I to XI.  
Mr.Ashok Sachdeva Authorised Representative for A.R. Depositors.

Mr.Yash Pal Gupta, Advocate filed power of attorney for four more depositors. The petitioners have filed the affidavit to place on record certain documents including the assignment documents and also the chart of the loss incurred during the past financial years and the application dated 11.09.2017 to place on record the revised Scheme through Company Secretary Simrat Kaur. The written submissions on behalf of the objectors have been filed. Written submissions have also been filed by the petitioners.

Arguments have been heard. Reserved.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

September 13, 2017.

Ashwani